NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

25

C.P No. 1337/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

J J Plastalloy Pvt. Ltd

V/s.

Santoshi Barrier Film India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Mr.	MATRICK	For THE
KEYSTOWE	MATRICK	
MATRICK	FOR THE	
Matricks	Matricks	
Chaitrika Pathi	Adv. for	Chatala
I/b Vidhii Partners	Respondent	
Respondent	Chatala	
Chaitrika Pathiers	Respondent	
Chaitrika Pathiers		
Chaitrika Pathiers	Respondent	
Chaitrika Pathiers		
Ch		

ORDER CP No.1337/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 8.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)